

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3285
ANSWERED ON:04.02.2004
MALNUTRITION IN ADVASI AREAS
HARIBHAU MAHALE;SURESH KURUP

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the provisions being made by the Government to check malnutrition in different districts particularly in Adivasi areas of the country;
- (b) whether any case of death of tribal children due to malnutrition have occurred in Maharashtra;
- (c) the infrastructure developed by the Government to ensure proper implementation of different provisions pertaining to control of malnutrition;
- (d) whether the help of NGOs has been sought in this matter; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA)

- (a): A number of nutrition related programmes namely Integrated Child Development Services (ICDS) Scheme, Nutrition Component of Prime Minister's Gramodaya Yojana (PMGY), Nutrition Education Programmes, National Anaemia Control Programme, National Prophylaxis Programme against Vitamin 'A' deficiency, National Programme for Nutritional Support to Primary Education (Mid Day Meal Scheme), Targetted Public Distribution System and Antodaya Anna Yojana are being implemented by different sectors of the Government to check malnutrition in different Districts in the country including Adivasi areas. A sum of Rs. 2271.28 crores during the VIII Plan and rs.4556.52 crores during the IX Plan were spent on ICDS and plan allocation for the Tenth Plan is Rs.10391.75 crores.
- (b): No such report has been received.
- (c): The ICDS scheme has been expanded to 5652 projects including 759 tribal ICDS projects in the country. Besides, there are 43 Community Food and Nutrition Extension Units located in 29 States/UTs.
- (d): Yes, Sir.
- (e): 48 ICDS projects are being implemented by NGOs. Besides, cooperation of NGOs is enlisted for various training and awareness generation programmes and implementation of Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act.